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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/158/2016  
NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya  
NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Seema Kumari Chaitra



For K.M. Ananth  
Counsel for petitioner

**ORDER**

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner stated that she received a communication from the respondent that they are intending to file a fresh proposal for settling the matter between the parties and prayed for time in this regard. She is directed to inform the next date of hearing to the other side. Time is enlarged at request. Put up on 05.02.2018.

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(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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